COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL No. 200 OF 2016

Dated: 08th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

The South Indian Sugar Mills Association & Ors. .....Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. .....Respondent(s)

Counsel for the Appellant(s)	:	Mr. Gopal Chaudhary Mr. Senthil Jagadeesan Ms. Shruti Iyer
Counsel for the Respondent(s)	:	Mr. S. Ramalingam for R.1 Ms. Anshu Malik for Mr. S. Vallinayagam for R-2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 06.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 21.10.2016 after serving copy on the other side.

List the matter on ***26.10.2016.***

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk